

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.02.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju WITH	Mr. VV Sivakumar	
2.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH	Mr. VV Sivakumar	
3.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025 For Condone Delay IA No. 151/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr.	Mr. Yogesh Jagia	
4.	Comp App (AT) (CH) (Ins) No. 43/2025 For Stay IA No. 152/2025 For Condone Delay IA No. 153/2025 For Exemption IA No. 154/2025	Koneru Subbiah Chowdry Vs Indian Overseas Bank, ASMB Hyderabad & Anr. WITH	Mr. Y Suryanarayana	
5.	Comp App (AT) (CH) (Ins) No. 44/2025 For condone Delay IA No. 155/2025 For Stay IA No. 156/2025 For Exemption IA No. 157/2025	K. Uma Chowdry Vs Indian Overseas Bank, ASMB Hyderabad & Anr.	Mr. Y Suryanarayana	
6.	Comp App (AT) (CH) (Ins) No. 47/2025 For Stay IA No. 165/2025	K S Chowdry Vs Mummaneni Vazra Laxmi Liquidator of Ravi Cranes & Movers	Mr. Chirag Gupta	
7.	Comp App (AT) (CH) (Ins) No. 45/2025 For Stay IA No. 158/2025	Sudhakar R Vs Indian Overseas Bank WITH	Mr. AS Sathish Kumar, PCS	
8.	Comp App (AT) (CH) (Ins) No. 46/2025 For Stay IA No. 159/2025	V Geeta Vs Indian Overseas Bank	Mr. AS Sathish Kumar, PCS	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 32/2021 For Stay IA No. 74/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran R1 Mr. ML Ganesh R2
10.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis
11.	IA No. 314/2024 (For Condone Delay) & IA No. 169/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
12.	IA No. 318/2024 (For Condone Delay) IA No. 170/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
13.	IA No. 321/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
14.	IA No. 325/2024 (For Condone Delay) IA No. 171/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag

15.	IA No. 327/2024 (For Condone Delay) IA No. 172/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
16.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali- R2
17.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali- R2
18.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali- R2
19.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zaccharia Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali- R2
20.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali- R2
21.	IA No. 380, 381 & 382/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh- R1
22.	IA No. 314/2022 & 1322/2023 (To implead) in Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No.252/2022 For Direction IA No.784 & 1031/2022 Urgent Hearing IA No. 1024/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2

23.	IA No. 07/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 For Urgent Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
24.	IA No.1023/2022 (To implead) IA No. 03/2022 & 06/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Urgent Hearing IA No.1022/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors.	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
25.	IA No. 1109/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 407/2024 For Stay IA No. 1108/2024 For Exemption IA No. 1110/2024	Sumit Binani RP, KSK Mahanadi Power Company Ltd. Vs Water Resource Department, The Executive Engineer & Anr	Mr. Allwin Godwin	Mr. Atul Jha- R1
26.	IA No. 1221/2024 (Delay in refiling) & IA No. 1222/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyanantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr	Mr. B Vijay	Mr. AG Sathyanarayana - R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	IA No. 140/2025 (To Adv. Hg.) in Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2

28.	IA No. 143/2025 (To Adv. Hg.) in Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors.	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
29.	IA No. 162/2025 (For Restoration) in Comp App (AT) (CH) No. 9012021/2024	CK Sreenathan & 13 Ors. Vs BgSE Properties & Securities Ltd. & 5 Ors.	Mr. A Murali	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No. 1490- 1491/2020 For Exemption IA No. 1492- 1493/2020)	Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr.	Mr. T Jayasankar Mr.Rohan Rajasekaran	
31.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu- R1
32.	Comp App (AT) (CH) (Ins) No. 350/2023	S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors.	Mr. R Sanjeev	Mr. Pawan Jhabakh R4, R5
33.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024	P. Venkateswara Rao & 3 Ors. Vs K. Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	Mr. Akshat Jain- R1-R6 Mr. Vinod Kumar- R7-R12
34.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithika	Mr.S Vivekananda- R1

35.	Comp App (AT) (CH) (Ins) No. 375/2024 For Stay IA No. 1025/2024	Dr. Goli Nagasaina Rao Suspended Director of Mangalagiri Textile Mills Pvt. Ltd. Vs Mangalagiri Textile Mills Pvt. Ltd. Represented by Its IRP, Immaneni Eswara Rao & Anr.	Mr. Arvind Rajagopal	Mr. Prabha Prasad R1
36.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 To Adv. Hg. IA No. 1102/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik Mr.V Adhivarahan-R2
37.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
39.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran R1
40.	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Directions IA No.1095/2023 & 1260/2024	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors.	Mr. TK Bhaskar	Mr.R Soundararajan R1 Mr. V Mahesh- R3 Mr. Vipin Warriar R4
41.	Comp App (AT) (CH) (Ins) No.280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
42.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt. Ltd. Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan

02.00 pm

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) For Urgent Hearing IA No. 17/2025	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. WITH	Mr. Mayank Sapra	Ms. Preeti Mohan
44.	IA No. 1166/2024 (For Additional docs.) in Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 For Urgent Hearing IA No. 1313/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited WITH	Mr. G Vairava Subramanian	Ms. Preeti Mohan
45.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. WITH	Mr. G Vairava Subramanian	Ms. Preeti Mohan
46.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Mr. G Vairava Subramanian	Ms. Preeti Mohan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: -
(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in